

SHR A. K. ROY: Allow me to ask Supplementary.

MR. SPEAKER: Question 295. Mr. Munder Sharma is not there. Question 296.

Purchase of Cotton by Cotton Corporation of India

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*296. SHRI DAULAT SINHJI JAD-EJA:

SHRI MOHANLAL PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of cotton purchased by the Cotton Corporation of India from cotton growing States during the year 1980-81;

(b) what is the State-wise quantity procured and the rate of each quality;

(c) whether it is a fact that a certain quality of cotton was exported; and

(d) if so, the name of the quality and from which State the export was made and to which country?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d). A statement is laid on the Table of the House.

Statement

The Cotton Corporation of India purchased about 11.94 lakh bales of cotton in various cotton growing States (except Maharashtra) during the cotton season 1980-81.

The information on State-wise purchases by Cotton Corporation of India is contained in Annexure I and the information with regard to the prices paid is contained in Annexure II.

The information with regard to the staple cotton exported and its destination is contained in Annexures III and IV.

Annexure-I

State-wise details of purchases by Cotton Corporation of India

State	Purchases in Bls during 1980-81
Punjab	2,57,652
Haryana	74,492
Rajasthan	1,28,748
Gujarat	2,14,738
Madhya Pradesh	1,99,122
Andhra Pradesh	1,21,675
Tamil Nadu	85,824
Karnataka	1,11,731
Uttar Pradesh	180
Total	11,94,162

Annexure— II

Average kapas price paid by the Cotton Corporation of India per quintal for its purchases of various varieties

State	Variety	Average price Rs. per quintal Highest/ Lowest
1	2	3
Punjab	J-34	527/367
	Desi	391/271
	F-414	554/415
Haryana	J-34	509/359
	Desi	480/286
Rajasthan	J-34	546/404
	Desi	417/311
	320-F	490/422
	Aggatti	581/406
Gujarat	CJ-73	467/439
	S-4	607/545
	CO-2	579/510
	SRT-1	515/503
	Digvijay	569/528
	V-797	579/534
Madhya Pradesh	A519	576/455
	Y-1	601/431
	H-4	571/436
	V/Laxmi	576/506
	197/3	579/415
	1007	565/529
	L-147	575/564
	CTI	553/475
	JK11	563/500
Andhra Pradesh	H-4	577/511
	MCU-5	575/477
	1007	539/469
	G-6	569/465
	PCO 2	511/435

1	2	3
	Varalaxmi	570/523
	Suin	838/675
Karnataka	17 OCO 2"	474/459
	Varalaxmi	576/430
	Laxmi	489/350
	Jayadhar	513/438
	Suyodhar	518/463
	Hampi	536/521
Tamil Nadu	Varalaxmi	592/557
	MCU-5	608/537
	MCU-7	566/547
	Suin	815/675
Uttar Pradesh	J-34	434/-

Annexure—III

The exports made by Cotton Corporation of India and other State Organisations

Organisations	Varieties	Total quantity exported (in bales)
1. Cotton Corporation of India	Varalaxmi, MCU-5, Shankar-4, H-4, 1007, CO ₂ , A-51/9, F-414, Digvijay, Laxmi, Hampi, J-34, V-797, Wagad, Y-1, Aggatti.	3,30,500
2. Maharashtra State Cooperative Marketing Federation	AK, AK-H ₄ , G-6, L-147, 1007, H-4, Varalaxmi.	2,19,537
3. Gujarat State Cooperative Cotton Marketing Federation.	V-797, Digvijay, CO-2, Shankar-4, Varalaxmi	39,930
4. Tamil Nadu Cooperative Marketing Federation.	MCU-5	5,000
5. Haryana State Cooperative Supply and Marketing Federation	J-34	2,801
	Total	5,97,768

Note :— While Cotton Corporation of India is operating on all India level except in Maharashtra, the other Organisations were exporting cotton produced in their respective States.

Annexure-IV

The names of the countries to which exports were made during 1980-81 cotton season

Name of the countries	Total exports (in bales)
Belgium	1,248
Bulgaria	3,500
China (Mainland)	1,08,794
China (Taiwan)	66,495
Czechoslovakia	14,091
Germany (West)	6,830
Hong kong	63,011
Hungary	8,669
Indonesia	7,547
Italy	14,383
Japan	11,335
Korea-North	54,374
Korea-South	26,385
Malaysia	2,350
Mauritius	300
Nepal	600
Portugal	6,446
Singapore	8,651
Spain	99
Sri Lanka	34,678
Switzerland	1,083
Thailand	6,446
U.S.S.R.	1,50,453

1981-82 5,97,768

SHRI DAULATSINHJI JADEJA :
The statement is very exhaustive. But the reports that we receive from farmers especially those from Gujarat, indicate that the prices offered by the Cotton Corporation of India are not remunerative. May I know from the hon. Minister whether such

complaints have been received or not; and if 'yes', what steps are being taken to increase the prices?

SHRI PRANAB MUKHERJEE: This question we discussed in detail when a Calling Attention Notice was given just last week, and I explained Government's position so far as the role

of the CCI is concerned. I would not like to explain it in greater detail. As I explained, we would not like to see that the prices go down from the level which was reached last year. In regard to the specific complaints of that particular area, we have not received any complaint; but if the hon. Member has any information, and if he keeps me informed, I will check up.

SHRI DAULATSINHJI JADEJA: I am glad that he will check up on that issue; but along with it, I would request Government to check whether there are complaints regarding malpractices in respect of the purchase of cotton. The trend to-day is to buy cotton from private traders. Will Government encourage purchases from cooperatives, instead of from the private traders?

SHRI PRANAB MUKHERJEE: We get this kind of complaints; and as soon as we get them, we also take some action. But it would be helpful for the CCI to operate, if the market is brought under regulation. To some extent, the functioning of CCI depends on the regulated marketing arrangement. In most of the cotton-growing States regulation of cotton trade has been made. In some States, it has not been made, and we have taken it up with the State Governments.

MR. SPEAKER: Mr. Mohan Lal Patel is not there. Now question 297.

Jute Mills' target for Purchase of Raw Jute

*297. **SHRI CHITTA BASU:** Will the Minister of **COMMERCE** be pleased to state:

(a) whether it is a fact that the jute mills fixed a target of purchasing 1.2 million bales of raw Jute from the market this year.

(b) if so, the total purchases made by the mills till date;

(c) whether the jute mills were given financial assistance to make purchases; and

(d) if so, details of the assistance and their utilisation?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Monitoring Committee on raw jute purchases has set a minimum target for purchase by jute mills in West Bengal at 6 lakh bales in October and 9 lakh bales each for November and December, 1981.

(b) As reported by Chairman, IJMA total purchases by mills upto 7th November, 1981 amount to 21.56 lakh bales.

(c) and (d). A Statement is laid on the Table of the House.

Statement

(c) and (d). Reserve Bank of India has advised all Commercial Banks to provide additional credit to jute mills for purchase of raw jute upto 14 weeks' consumption including of 4 Weeks' consumption from JCI and an additional two weeks' consumption during peak season of November 1981 to January 1982 as a measure of price support operation for raw jute. Banks have also been advised to consider reducing the margin to 10 per cent for purchase of raw jute to be made in November and December and 15 per cent for purchase to be made in January '82.

According to the latest information availbale, the total outstanding advances of all scheduled commercial banks to mills/factories and industrial users against raw jute were as follows:

(Rs. in crores)

June 1981	31.6
July 1981	31.2
August 1981	38.1